

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

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|----------------------------------|-----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/64/2024 |
| NAME OF THE COMPANY | Pravista Infra Pvt Ltd |
| NAME OF THE PETITIONER(S) | Indian Bank |
| NAME OF THE RESPONDENT(S) | Mr. P Narotham Rao |
| UNDER SECTION | u/s 95 of IBC |

ORDER

Present: Ld. Proxy Counsel O/o. Mr. Sethu Madhav Rao for the Financial Creditor.

Ld. Counsel Mr. Gopala Krishna for the Respondent No.1.

Ms. Pravista, Resolution Professional.

It is stated by the Resolution Professional that Report has been filed, but still it is under objection. **Matter is adjourned to 19.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)